

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO.106/Chd/CHD/2017

a/w

CA Nos. 37 & 38/2017.

Aman Grover & Anr.

...Petitioners

Versus.

M/s City Enterprises Pvt. Ltd. & Ors.

...Respondents

Present: Dr. Rajansh Thukral, Advocates for petitioners.

Mr. Atul V. Sood, Advocate for respondents No.1 to 3.

Mr.Sukhwinder Singh Sudan, Advocate for respondent No.4.

Rejoinder and reply as per the orders dated 26.5.2017 have been filed. Copies thereof have been supplied to counsel for respondents. To facilitate arguments, learned counsel for the parties shall submit synopsis along with written submissions within a week. List the matter for arguments on 18.08.2017.

Sd/-

(Chief Justice M.M. Kumar)
President, NCLT
Camp at Chandigarh.

Sd/-

(Justice R.P. Nagrath)
Member(Judicial)

July 28, 2017

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